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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
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COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) D**r. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For settlement	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

PETITIONER/s : VIKRAM PHADKE 9900643140 — Petitioner

RESPONDENT/s : Shiva for Maneesha Kongovi — Corp Debtor No. 1 — Shiva

ORDER

Heard Shri Vikram Phadke, Learned Counsel for Petitioner and Shri Shiva, representing Ms. Maneesha Kongovi, for Respondent.

On the request of both the parties, post the case on 12.09.2018 on the ground that the issue is likely to be settled.

Member (T) **Member (J)**

Balaji